

launched Direct Benefit Transfer for LPG consumer (DBTL) scheme called, 'Pahal', KYC exercise etc. which have reduced the misuse and diversion of subsidized LPG cylinders.

**Revenue sharing mechanism under contract regimes**

1556. SHRI S. THANGAVELU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government is working out a middle path between the existing, controversial contract regimes in which oilfield operators recover their costs before sharing profit with Government;

(b) whether it is a fact that the Government gets a share from the first day of production, irrespective of the expenditure on the field under the revenue sharing mechanism; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Government of India reviews its policies pertaining to oil and gas exploration from time to time. A final decision on the contract regime under which new blocks will be awarded has not been taken by the Government.

**LPG connections in telangana**

1557. SHRI DEVENDER GOUD T.: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) district-wise number of domestic LPG connections in Telangana;

(b) the number of domestic LPG customers who have become eligible as on 1st March, 2015, for obtaining LPG subsidy directly in their bank account under Direct Benefit Transfer for LPG (DBTL) Consumer Scheme;

(c) whether the subsidy money would be deposited as soon as LPG refilling is booked or is it going to be remitted after paying the full amount;

(d) whether there is no time-frame within which subsidy amount would be remitted in the account; and

(e) if not, will the Ministry think of fixing a time-frame within which it is to be transferred?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) District-wise number of active domestic LPG connections in the State of Telangana as on 01.03.2015 is given in Statement (*See below*).

(b) and (c) As on 01.03.2015, 11.73 Crore customers have become eligible to receive the subsidy (as per their entitlement) directly into their bank account.

Under the Pahal scheme, all domestic LPG consumers joining this scheme, get a one time permanent advance on joining the scheme.

On delivery of the LPG refill, customer has to pay the market rate of the cylinder & the subsidy amount for that refill is sent to the customer's bank account.

(d) and (e) The funds are normally transferred electronically within 48 hours. But due to involvement of several stake holders (like distributors, NPCI & Banks) in subsidy transfer process and dependence on their internal processes delays can happen.

***Statement***

*Districtwise Active Domestic Lpg Connections  
In The State Of Telangana As On 01.03.2015*

District	OMC
Adilabad	366855
Hyderabad	1268426
Karimnagar	690268
Khammam	466211
Medak	491165
Mehbubnagar	464463
Nalgonda	535080
Nizamabad	425759
Ranga Reddy	1540294
Warangal	524075
TOTAL	6772596